

**HIGH COURT OF DELHI: NEW DELHI**

No. 04/DHC/Gaz/G-7/V.I.E.2(a)/2017

Dated : 01st February 2017

**ORDER**

Hon'ble the Chief Justice and Judges of this Court have been pleased to make the following postings/transfers in the Delhi Judicial Service with effect from 06.02.2017:-

Sl. No.	Name of the Officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1	Satish Kr. Arora	CMM, South-East-Saket	CMM, Central, THC	Central	Vice Mr. Saurabh Kulshrestha, promoted to DHJS
2	Munish Markan	CMM, North-East, KKD	CMM, South-East-Saket	South-East	Vice Mr. Satish Kr. Arora
3	Vishal Gogne	SCJ-cum-RC, South-West, Dwarka	CMM, North, Rohini	North	Vice Mr. Ashish Aggarwal, promoted to DHJS
4	Surya Malik Grover	SCJ-cum-RC, South, Saket	CMM, South, Saket	South	Vice Mr. Sonu Agnihotri, promoted to DHJS
5	Kiran Gupta	SCJ-cum-RC, North-West, Rohini	CMM, North-West, Rohini	North-West	Vice Ms. Sugandha Aggarwal, promoted to DHJS
6	Shuchi Laler	SCJ-cum-RC, Shahdara, Karkardooma	CMM, Shahdara, Karkardooma	Shahdara	Vice Ms. Savitri, promoted to DHJS
7	Tarun Yogesh	SCJ-cum-RC, Central, THC	CMM, South-West, Dwarka	South-West	Vice Mr. Vivek Kr. Gulia, promoted to DHJS
8	Saurabh Partap Singh Laler	SCJ-cum-RC, North-East, KKD	CMM, North-East, KKD	North-East	Vice Mr. Munish Markan
9	Priya Mahendra	SCJ-cum-RC, New Delhi, PHC	SCJ-cum-RC, South, Saket	South	Vice Ms. Surya Malik Grover
10	Sudhanshu Kaushik	ACMM-1, Central, THC	SCJ-cum-RC, Shahdara, Karkardooma	Shahdara	Vice Ms. Shuchi Laler
11	Sharad Gupta	ACMM, North-East, KKD	SCJ-cum-RC, North-West, Rohini	North-West	Vice Ms. Kiran Gupta
12	Sunil Beniwal	ACMM, Shahdara, KKD	SCJ-cum-RC, South-West, Dwarka	South-West	Vice Mr. Vishal Gogne
13	Vandana Jain	ACMM-2, Central, THC	SCJ-cum-RC, New Delhi, PHC	New Delhi	Vice Ms. Priya Mahendra

14	Deepak Dabass	ACMM, West, THC	SCJ-cum-RC, North-East, KKD	North-East	Vice Mr. Saurabh Partap Singh Laler
15	Deepak Wason	ACMM (Special Acts), Central THC	SCJ-cum-RC, Central, THC	Central	Vice Mr. Tarun Yogesh
16	Dharmender Rana	ACMM, North, Rohini	ACMM-2, Central, THC	Central	Vice Ms. Vandana Jain
17	Manish Khurana	JSCC-cum-ASCJ-cum-Guardian Judge, West, THC	ACMM, North, Rohini	North	Vice Mr. Dharmender Rana
18	Ajay Garg	JSCC-cum-ASCJ-cum-Guardian Judge, New Delhi, PHC	ACMM (Special Acts), Central THC	Central	Vice Mr. Deepak Wason
19	Ajay Singh Shekhawat	JSCC-cum-ASCJ-cum-Guardian Judge, North-East, Karkardooma	ACMM, West, THC	West	Vice Mr. Deepak Dabass
20	Devender Kr. Garg	JSCC-cum-ASCJ-cum-Guardian Judge, Shahdara, Karkardooma	ACMM, North-East, Karkardooma	North-East	Vice Mr. Sharad Gupta
21	Gagandeep Singh	JSCC-cum-ASCJ-cum-Guardian Judge, East, Karkardooma	ACMM, Shahdara, Karkardooma	Shahdara	Vice Mr. Sunil Beniwal
22	Rajesh Malik	JSCC-cum-ASCJ-cum-Guardian Judge, North-West, Rohini	ACMM-1, Central, THC	Central	Vice Mr. Sudhanshu Kaushik
23	Sumedh Kr. Sethi	JSCC-cum-ASCJ-cum-Guardian Judge, South-West, Dwarka	JSCC-cum-ASCJ-cum-Guardian Judge, Shahdara, Karkardooma	Shahdara	Vice Mr. Devender Kr. Garg
24	Deepak Sherawat	MM-10, South-East, Saket	JSCC-cum-ASCJ-cum-Guardian Judge, West, THC	West	Vice Mr. Manish Khurana
25	Naveen Kr. Kashyap	MM-5, South-East, Saket	JSCC-cum-ASCJ-cum-Guardian Judge, New Delhi, PHC	New Delhi	Vice Mr. Ajay Garg
26	Niyay Bindu	MM (Mahila Court)-2, East, Karkardooma	JSCC-cum-ASCJ-cum-Guardian Judge, South-West, Dwarka	South-West	Vice Mr. Sumedh Kr. Sethi
27	Vandana	Civil Judge, North, Rohini	JSCC-cum-ASCJ-cum-Guardian Judge, North-West, Rohini	North-West	Vice Mr. Rajesh Malik
28	Rajinder Singh	MM-6, South-West, Dwarka	JSCC-cum-ASCJ-cum-Guardian Judge, North-East, Karkardooma	North-East	Vice Mr. Ajay Singh Shekhawat
29	Geetanjali	MM-3, New Delhi, PHC	JSCC-cum-ASCJ-cum-Guardian Judge, East, Karkardooma	East	Vice Mr. Gagandeep Singh

30	Tyagita Singh	Civil Judge-1, South, Saket	MM-7, South- East, Saket	South-East	Vice Mr. Ashok Kumar
31	Gomati Manocha	CCJ-cum-ARC, West, THC	MM-5, South- East, Saket	South-East	Vice Mr. Naveen Kr. Kashyap
32	Jitendra Singh	MM-8, West, THC (Court abolished)	CCJ-cum-ARC, West, THC	West	Vice Ms. Gomati Manocha
33	Gurmohina Kaur	On return from maternity leave	MM-2, South- East, Saket	South-East	Vice Mr. Dheeraj Mor
34	Anu Aggarwal	MM (Mahila Court)-2, West, THC	MM-9, South- East, Saket	South-East	Vice Ms. Manisha Khurana Kakkar
35	Colette Rashmi Kujur	Civil Judge-8, Central, THC (Court abolished)	MM-10, South- East, Saket	South-East	Vice Mr. Deepak Sherawat
36	Dheeraj Mor	MM-2, South-East, Saket	MM-6, South- West, Dwarka	South- West	Vice Mr. Rajinder Singh
37	Ashok Kumar	MM-7, South-East, Saket	MM-3, New Delhi, PHC	New Delhi	Vice Ms. Geetanjali
38	Satvir Singh Lamba	MM-1, New Delhi, PHC	Civil Judge, North, Rohini	North	Vice Ms. Vandana
39	Chhavi Kapoor	Civil Judge-6, West, THC	MM (Mahila Court)-1, Shahdara	Shahdara	Vice Ms. Ritu Singh
40	Saumya Chauhan	MM-7, West, THC	MM (Mahila Court), North-West, Rohini	North- West	Vice Ms. Shefali Barnala Tandon
41	Manisha Khurana Kakkar	MM-9, South-East, Saket	MM (Mahila Court)-2, West, THC	West	Vice Ms. Anu Aggarwal
42	Shefali Barnala Tandaon	MM (Mahila Court), North-West, Rohini	MM-6, Central, THC	Central	Vice Ms. Ambika Singh, proceeded on maternity leave
43	Ankita Lal	On return from maternity leave	MM-8, South- East, Saket	South-East	Vice Ms. Archana Beniwal
44	Ritu Singh	MM (Mahila Court)-1, Shahdara	MM-7, West, THC	West	Vice Ms. Saumya Chauhan
45	Archana Beniwal	MM-8, South-East, Saket	MM (Mahila Court)-3, South- West, Dwarka	South- West	Vice Ms. Manu Goel Kharb, proceeded on maternity leave.
46	Jasjeet Kaur	MM (Mahila Court)-4, South-West, Dwarka (Court abolished)	MM-1, New Delhi, PHC	New Delhi	Vice Mr. Satvir Singh Lamba

47	Rajani Ranga	Municipal Magistrate, North Rohini (Court abolished)	MM (Mahila Court)-2, East, Karkardooma	East	Vice Ms. Niyay Bindu
48	Neha Priya	On completion of training	Civil Judge-1, South, Saket	South	Vice Ms. Tyagita Singh
49	Pragati	On completion of training	Civil Judge-6, West, THC	West	Vice Ms. Chhavi Kapoor

**Notes :**

1. The judicial officers shall be under the control of the District & Sessions Judge of the district to which they have been allocated.
2. The Judicial Officers under transfer shall pronounce the judgments/orders in the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the postings/transfers order, and in case any matter for pronouncement of judgment/order has been fixed beyond the effective date of postings/transfers order, then the said matter shall be preponed and the judgment/order shall be pronounced before relinquishing the charge of the court in terms of the postings/transfers order.
3. The Courts of Civil Judge-6, Central and Civil Judge-8, Central, THC hitherto presided over by Mr. Bharat Chugh and Ms. Colette Rashmi Kujur, respectively, are abolished and the District & Sessions Judge (HQ), THC shall assign the cases of their courts to other such courts so as to ensure equal pendency.
4. The courts of Civil Judge-10, Central and Civil Judge-11, Central, THC hitherto presided over by Ms. Harshita Vatsayan and Mr. Vijay Kumar Jha respectively stand redesignated as Civil Judge-6, Central, THC and Civil Judge-8, Central, THC, respectively.
5. The Court of MM (Mahila Court)-4, South-West, Dwarka hitherto presided over by Ms. Jasjeet Kaur is abolished and the District & Sessions Judge, South-West, Dwarka shall assign the cases of her court to other such courts so as to ensure equal pendency.
6. The Court of MM-8, West, THC hitherto presided over by Mr. Jitendra Singh is abolished and the District & Sessions Judge, West, THC shall assign the cases of Police Stations Mundka and Khayala to the court of MM-6, West, THC presided over by Ms. Deepika Singh, the cases of Police Station Ranhola to the court of MM-4, West, THC presided over by Mr. Gajender Singh Nagar and the cases of Police Station Kirti Nagar to the court of CMM, West, THC presided over by Ms. Charu Aggarwal.
7. The Court of Municipal Magistrate, North, Rohini hitherto presided over by Ms. Rajani Ranga is abolished and the District & Sessions Judge, North, Rohini shall assign the cases of her court to the court of MM (Traffic), North, Rohini presided over by Mr. Anurag Dass.

**BY ORDER OF THE COURT**

Sd/-  
( GIRISH KATHPALIA )  
REGISTRAR GENERAL

Endst.No. 671-713/DHC/Gaz./G-7/VI.E.2(a)/2017

Dated, the 01/02/ , 2017

Copy forwarded for information and necessary action to :-

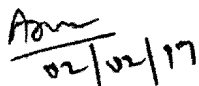
1. The District & Sessions Judge (Headquarters), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
3. The District & Sessions Judge, North-West, Rohini Courts Complex, New Delhi.
4. The District & Sessions Judge, New Delhi, Patiala House Courts, New Delhi.
5. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
6. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
7. The District & Sessions Judge, West, Tis Hazari Courts, Delhi

8. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
9. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
11. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
12. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
13. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
14. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
15. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
16. The Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi.
17. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi.
18. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi.
19. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi.
20. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
21. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
22. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, R.K.Puram, N. Delhi.
23. The Commissioner of Police, Police Headquarters, New Delhi.
24. The Commissioner, North Delhi Municipal Corporation, Civic Centre, Minto Road, N.Dli.
25. The Commissioner, South Delhi Municipal Corporation, Civic Centre, Minto Road, N. Dli.
26. The Commissioner, East Delhi Municipal Corpn, Udyog Sadan, Patparganj Ind. Area, Delhi-92.
27. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
28. PS to Hon'ble the Chief Justice and all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
29. The AR-cum-P.A. to Registrar General, Delhi High Court.
30. All Registrars, Delhi High Court, New Delhi.
31. The Joint Registrar (Vigilance), Delhi High Court, New Delhi.
32. The Joint Registrar, Chief Justice Secretariat, Delhi High Court, New Delhi.
33. The Pay & Accounts Officer, Tis Hazari, Delhi.
34. Joint Registrar (Computers), DHC, with request to display this order on website of Delhi High Court.
35. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
36. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
37. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
38. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
39. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
40. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
41. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
42. Personal file of the officers concerned.
43. Guard File.

  
 (J. K. Batra)

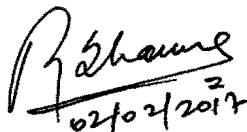
Deputy Registrar (Gazette-II)

Recd. on 02/02/17. for n/a.

  
 02/02/17

DR (Comp) for n/a.

AR. (Tech.)

  
 02/02/2017